

ITEM NO.103

COURT NO.10

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5172/2025

RAJAMMA & ORS.

Appellant(s)

VERSUS

M/S RELIANCE GENERAL INSURANCE CO. LTD. & ANR.

Respondent(s)

(IA No. 69099/2025 - EXEMPTION FROM FILING O.T., IA No. 174976/2023 - EXEMPTION FROM FILING O.T., IA No. 69097/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) :

Mr. C.B.Gururaj, Adv.
Mr. Prakash Ranjan Nayak, AOR
Ms. Ilashri Gaur, Adv.

For Respondent(s) :

Ms. Prerna Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Mr. C.B. Gururaj, learned counsel appearing for the appellants and Ms. Prerna Mehta, learned counsel appearing for the respondents.
2. Arguments concluded.
3. Judgment reserved.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)